

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 29<sup>th</sup> May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 356/2017 <b>(M.A. No. 666/2017)</b>	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant
2.	Original Application No. 358/2017	Bob Singh Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh Kumar Lawania, Adv. for Applicant
<b>AFTER NOTICE</b>			
3.	Original Application No. 257/2017	K. C. Tan Industries Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
4.	Original Application No. 262/2017	Tajammul Ki Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
5.	Original Application No. 263/2017	M/s Sabra Leather Finishers Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant
6.	Original Application No. 326/2017 <b>(M.A. No. 584/2017)</b>	Pravin Kumar Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishan Kumar Singh, Adv. for MoEF
<b>FOR COMPLETION OF PLEADINGS</b>			
7.	Original Application No. 255/2016	Amarjeet Singh Vs. State of Uttarakhand & Ors.	Mr. Aditya Singh, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 & 2 Mr. Vivek Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. Mr. Satish Kumar, Adv. for CPCB
8.	<b>Execution Application No. 05/2017</b> (M.A. No. 540/2017, M.A. No. 541/2017, M.A. No. 547/2017, M.A. No. 548/2017 & M.A. No. 628/2017) <b>IN</b> O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1 to 7 Mr. P. C. Sharma, Adv. Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv.
9.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP

10.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Advs. for Applicant  Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3 & 5 Mr. Darpan Wadhwa, Adv. for R-4
11.	Original Application No. 144/2017	K. P. Singh & Ors. Vs. U. P. Pollution Control Board & Ors.	Mr. Prem Prakash, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP Mr. Dharendra Kumar Yada, Adv. Mr. Priyanka Swami, Adv. for GNN
12.	Original Application No. 145/2017	M/s Sultan Tanners Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Advs. for Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
13.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant  Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB
14.	Original Application No. 202/2017	M/s Aman Metals Finishers Vs. State of Uttrakhand & Anr.	Mr. Pankaj Kumar Singh, Adv. for Applicant  Mr. Mukesh Verma, Adv. R-1 Mr. Rahul Verma, AAG
<b>FOR HEARING</b>			
15.	Original Application No. 89/2016	Anil Kumar Vs. Union of India & Ors.	Mr. Amit Tiwari, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
16.	Original Application No. 148/2016 (M.A. No. 686/2017)	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant  Ms. Puja Kalra, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Gaurav Kumar Banal, Adv. for R-6
17.	Original Application No. 190/2016 (M.A. No. 353/2016, M.A. No. 545/2017, M.A. No. 546/2017, M.A. No. 603/2017, M.A. No. 605/2017, M.A. No. 614/2017, M.A. No. 615/2017 & M.A. No. 629/2017)	Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Ms. Pyoli & Mr. Somesh Chandra Jha, Advs. Mr. Anubhav Anand Aron, Adv. M/s NULI & NULI Mr. S. A. Zaidi, Adv.

18.	Original Application No. 317/2015 (M.A. No. 831/2015 & M.A. No. 402/2017)	Rashid Ali Warsi  Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant  Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv Mr. Rahul Pratap, Adv. Mr. R. K. Singh, Adv..
19.	Original Application No. 296/2016	Sushil Raaja, Advocate  Vs. Secretary, Ministry of Water Resources & Ors.	Mr. Sushil Raaja, Adv. in person  Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3
20.	Original Application No. 379/2016 (M.A. No. 653/2017)	Ganga Kunj Apartment (Doon East Park) Society  Vs. Nagar Nigam, Dehradun	Mr. Piyush Sachdev, Adv. for Applicant  Mr. Rahul Verma, AAG for State of Uttarakhand & Nagar Nigam Dehradun Mr. Mukesh Verma, Adv. Mr. Divya Prakash Pande, Adv. for MoEF Mr. Vinay Garg, Adv. for R-4 Mr. Manish Kumar, Adv. for Municipal Corporation
21.	<b>Original Application No. 391/2016</b> (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur  Vs. Union of India & Ors.	Mr. Shankar S. Bhat, Adv. for Applicant Mr. M. C. Mehta, Adv.  Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
22.	Original Application No. 435/2016	N. S. Yadav & Ors.  Vs. Commissioner, North MCD & Ors.	Mr. Alakh Alok Srivastava, Adv. for Applicants  Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv. for North MCD Mr. Mukul Singh, Adv.
23.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar  Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Abhishek Yadav, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB
24.	Original Application No. 611/2016 (M.A. No. 1164/2016)	Surender Singh  Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
25.	Original Application No. 626/2016 (M.A. No. 1203/2016, M.A. No. 404/2017)	Chandar Prakash Budakoti  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. R. Jawahar Lal, Adv. for R-7 & 8 Mr. Rahul Pratap, Adv.

26.	Original Application No. 690/2016 (M.A. No. 618/2017 & M.A. No. 619/2017)	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13 Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Ravi P Mehrotra, Adv. for UPSIDC
27.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.
28.	Original Application No. 434/2015 (M.A. No. 269/2016, M.A. No. 386/2016 & M.A. No. 01/2017)	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Mahesh Dutt Tripathi, Adv. for R-7 Ms. Puja Kalra, Adv. for MCD Mr. Anchit Sharma, Adv. for DCB Mr. Manish Kumar, Adv. for Nagar Nigam Dehradun
29.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
30.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.

Date: 29<sup>th</sup> May, 2017  
Time: 3.00 PM

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>(IN CHAMBER OF HON'BLE DR. JUSTICE JAWAD RAHIM)</b>			
31.	Review Application No. 10/2017 (M.A. No. 611/2017) IN Original Application No. 185/2017	Shailesh Singh Vs. State of Up & Ors.	Mr. Shailesh Singh, Applicant in person

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)